

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

ORDER

The following Judicial Officers, posted at East District are hereby authorized under section 21-A of the Punjab Courts (Delhi Amendment) Act, 1997 to exercise all the powers as vested in the undersigned under Section 34 of Punjab Courts Act, 1918, to hear and dispose of the urgent Civil matters pertaining to East District at Karkardooma Courts Complex, Delhi, during Winter Vacation, 2022 w.e.f. 27-12-2022 to 31-12-2022.

S. No.	Name of the Officer	Period of Detention
1.	Sh. Ajay Garg, Additional District & Sessions Judge, East District, Karkardooma Courts, Delhi.	26.12.2022 to 28.12.2022
2.	Sh. Rajesh Kumar, Additional District & Sessions Judge, East District, Karkardooma Courts, Delhi.	30.12.2022 & 31.12.2022

The above mentioned Judicial Officers shall hold the courts in their respective court rooms during Winter Vacation and shall be assisted by their own staff. The aforesaid Judicial officer shall be entitled to avail compensatory leave in the year 2023, in lieu of the duty actually performed during Winter Vacation, 2022.

The office of the court will remain open daily from 10.00AM to 5.00PM except on Sunday and other holiday, if any.


(Ramesh Kumar-I)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 10259-10978 PE, D&SJ (East)/KCD/DELHI

Dated 23/12/2022

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazri Courts, Delhi.
3. The Principal District & Sessions Judges, New Delhi/ North-West/ South/ North-East/Shahdara/ North/ West/ South West/Southern East, Districts.
4. The DDO/AD/AAO/Account Branch, East District, Karkardooma Courts, Delhi.
5. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
6. The Incharge Prosecution cell, Karkardooma Courts, Delhi.
7. The Secretary Bar Association, Karkardooma Courts, Delhi.
8. The Officer Incharge, Judicial Branch, East District, Karkardooma Court, Delhi.
9. The Officer Incharge, Administration, Computer Branch, General, Vigilance, Pool Car, East District, Karkardooma Courts, Delhi.
10. All the Judicial Officers Concerned.
11. The CMM/SCJ-RC, East District, Karkardooma Courts, Delhi.
12. The Administrative Civil Judge, East District, Karkardooma Courts, Delhi.
13. The Administrative Officer (Jud.)/Incharge Filing Section, Computer, Administration, General, Accounts, Vigilance and Case Taking Branch, East District, Karkardooma Courts, Delhi.
14. The PRO/APRO, Karkardooma Courts, Delhi.
15. The Reader to the undersigned.
16. The Incharge, Lock-up, Karkardooma Courts, Delhi.
17. The Website Committee, Karkardooma Courts, Delhi.
18. For uploading on LAYERS.
19. For uploading on centralized website through LAYERS.
20. Notice Board, East District, Karkardooma Courts, Delhi.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi